Size: 12 cm x 31 cm

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT AND OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

PRIMA COMMUNICATIONS LIMITED

CIN: L65999WB1982PLC065038

Registered Office: Pressman House, 10A Lee Road, Kolkata-700 020, Tel. (033) 40310810/0811
Fax- (033) 40310813, Email-Id: primacommunicationsltd@gmail.com

This Advertisement is being issued by VC Corporate Advisors Private Limited, on behalf of Mr. Sunil Kumar Poddar and M/s. Poddar Global Private Limited (hereinafter collectively referred to as **"the Acquirers"**) pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (**"SEBI (SAST) Regulations"**) in respect of Open Offer (**"Offer"**) for the acquisition of 2,52,285 (Two Lakh Fifty Two Thousand Two Hundred and Eighty Five) fully paid-up equity shares of Rs.10/- each, representing 25.01% of the equity and voting share capital of Prima Communications Limited (hereinafter referred to as the **"Target Company"** or **"PCL"**). The Detailed Public Statement (**"DPS"**) pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Kalantar (Bengali edition) on 22.01.2016.

1. The Offer Price is Rs. 25/- (Rupees Twenty Five Only) per equity share payable in cash (**"Offer Price"**).
2. Committee of Independent Directors ("IDC") of the Target Company recommend acceptance of the Open Offer made by the Acquirers, as the Offer Price of Rs. 25/- (Rupees Twenty Five Only) per equity share is fair and reasonable and in accordance with SEBI (SAST) Regulations.

   The recommendation of IDC was published in the aforementioned newspapers on 10.03.2016.
3. There has been no competitive bid to this Offer.
4. The Letter of Offer ("LOF") has been dispatched to all the Shareholders of Target Company on 04.03.2016.
5. Please note that a copy of the LOF along with the Form of Acceptance-cum-Acknowledgement is available on the website of Securities and Exchange Board of India (SEBI), **www.sebi.gov.in**, and also on the website of Manager to the Offer, **www.vccorporate.com** and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:

a. **In case of physical Shares:** Eligible Person(s) may participate in the Offer by confirming their consent to participate in this Offer on the terms and conditions as set out in the PA, DPS and LOF. They can participate by submitting an application to the Seller Member on the plain paper giving details regarding their shareholding and requisite documents as mentioned in the LOF. The Seller Member has to deliver physical share certificates and other relevant documents along with the TRS to the registrar to the offer by Registered Post / Speed Post / Courier / Hand Delivery so as to reach to the registrar within 2 days from the closing of the Tendering period.

b. **In case of Dematerialized Shares:** Eligible Person(s) may participate in the Offer by approaching their respective Selling member and tender shares in the Open Offer as per the procedure along with other details.

6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 28.01.2016. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/DCR2/P/2016/5313/1 dated 25.02.2016 which have been incorporated in the LOF.
7. **Any other material change from the date of PA:** Not Applicable.
8. **Schedule of Activities:**

Activities	Original		Revised	
	Date	Day	Date	Day
Date of the PA	January 15, 2016	Friday	January 15, 2016	Friday
Publication of Detailed Public Statement in newspapers	January 22, 2016	Friday	January 22, 2016	Friday
Last date of a Competing Offer	February 15, 2016	Monday	February 15, 2016	Monday
Identified Date*	February 25, 2016	Thursday	February 26, 2016	Friday
Date by which the Letter of Offer will be dispatched to the shareholders	March 3, 2016	Thursday	March 04, 2016	Friday
Last date for upward revision of Offer Price and/or Offer Size	March 4, 2016	Friday	March 08, 2016	Tuesday
Last date by which Board of the Target Company shall give its recommendation	March 9, 2016	Wednesday	March 10, 2016	Thursday
Advertisement of Schedule of Activities for Open Offer, status of statutory and other approvals in newspapers and sending the same to SEBI, Stock Exchanges and Target Company	March 10, 2016	Thursday	March 11, 2016	Friday
Date of commencement of tendering period	March 11, 2016	Friday	March 14, 2016	Monday
Date of closing of tendering period	March 28, 2016	Monday	March 29, 2016	Tuesday
Date by which communicating rejection/acceptance and payment of consideration for applications accepted	April 12, 2016	Tuesday	April 13, 2016	Wednesday

** Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers and PAC) are eligible to participate in the Offer any time before the Closure of the Offer.*

9. In Point no. (A.2)(7) of the DPS, the un-audited financials of Poddar Global Private Limited for the 6 months period ended 30.09.2015 are consolidated figures and not standalone as inadvertently mentioned in the para.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI Registration No. INM000011096
(Contact Person: Mr. Anup Kumar Sharma)
31, Ganesh Chandra Avenue, 2nd Floor, Suite No-2C, Kolkata-700 013,
Phone No: (033) 2225-3940, Fax: (033) 2225-3941, E-mail: mail@vccorporate.com

Place: Kolkata **Date: 11.03.2016**